



SUPREME COURT OF INDIA

The Collegium of the Supreme Court has recommended that Shri Justice Rakesh Mohan Pandey, Additional Judge be appointed as permanent Judge of the High Court of Chhattisgarh and that Shri Justice Sachin Singh Rajput and Shri Justice Radhakishan Agrawal be appointed as Additional Judges of the High Court of Chhattisgarh for a fresh term of one year in the following terms:

On 22 November 2023, the Collegium of the High Court of Chhattisgarh unanimously made the above recommendation for appointment of Shri Justice Rakesh Mohan Pandey, Additional Judge as permanent Judge of that High Court and for further extension of the present term of Shri Justice Sachin Singh Rajput and Shri Justice Radhakishan Agrawal.

We have duly taken note of the views of the Chief Minister and the Governor of the State of Chhattisgarh.

In terms of the Memorandum of Procedure, the Judge of the Supreme Court who is conversant with the affairs of the High Court of



Chhattisgarh was consulted with a view to ascertain the suitability of one of the above Additional Judges for appointment as permanent Judge and for appointment of the other two as Additional Judges for a fresh term.

The Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium assessed the judgments of the above Additional Judges.

With a view to assess the merit and suitability of one of the above Additional Judges for appointment as permanent Judge and for appointment of the other two as Additional Judges for a fresh term, we have scrutinized and evaluated the material placed on record. Having considered all aspects of the matter and on an overall consideration of the above proposal, the Collegium is of the view that Shri Justice Rakesh Mohan Pandey, Additional Judge is fit and suitable for being appointed as permanent Judge and that Shri Justice Sachin Singh Rajput and Shri Justice Radhakishan Agrawal deserve to be appointed for a fresh term as recommended by the Collegium of the High Court.



In view of the above, the Collegium resolves to recommend as under:

- (i) Shri Justice Rakesh Mohan Pandey be appointed as permanent Judge of the High Court of Chhattisgarh, and
- (ii) Shri Justice Sachin Singh Rajput and Shri Justice Radhakishan Agrawal be appointed as Additional Judges for a fresh term of one year with effect from 16 May 2024 and 2 August 2024 respectively.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

24 April 2024.